

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 386 OF 2018 & IA NO. 1495, 1494, 1496,  
1497, 1688 OF 2018**

**Dated: 8<sup>th</sup> February,**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**M/ SKN Haryana City Gas Distribution (P) Ltd.                      ...Appellant(s)  
Vs.  
Petroleum & Natural Gas Regulatory Board                      ...Respondent(s)**

Counsel for the Appellant(s)                      :            Mr. Surjeet Singh

Counsel for the Respondent(s)                      :            Mr. Utkarsh Sharma

**ORDER**

List the matter on **24<sup>th</sup> April, 2019.**

**(B.N. Talukdar)  
Technical Member (P&NG)**

**(Justice Manjula Chellur)  
Chairperson**

ts/vg